

File No. 1- MISC/FSSAI/Imports /2016
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

The 24, November, 2016

Office Order

Subject: Committees to sort out issues related to imports-reg.

In supersession of inter office note No. 1-Misc/FSSAI/Imports/2016 dated 08.09.2016, two committees are constituted. The first committee will examine the representations of importers, aggrieved by the order of Authorised Officers and the import related issues referred to FSSAI HQr by the Authorised Officers.

2. The apex Committee will examine the decision of first committee on the request of the importer, aggrieved by the decision of first committee. The decision of this committee will be final.

3. The decision of both the committees will be communicated to Authorised Officers and Importer/CHA. Imports Division will provide secretarial services to both the committees.

The members of the first committee:

- a) Director (Imports)
- b) Director (RARD)
- c) Consultant (Sh. A.K. Sharma)
- d) Consultant (Sh. S.C. Khurana)

The members of the apex committee: -

- a) CEO, FSSAI
- b) Advisor (Standards)
- c) Advisor (Regulations)
- d) Head (Quality Assurance)

This issues with the approval of the Competent Authority.


(Dr. Ajay Garg) 24/11/16

Assistant Director (Imports)

Copy To

1. Advisor (Standards),
2. Advisor (Regulations)
3. Head (Quality Assurance)
4. Director (RARD),
5. Consultant (Sh. A.K. Sharma)
6. Consultant (Sh. S.C. Khurana)
7. Director (Imports)
8. PPS to CP for information
9. PS to CEO for information
10. CITO -for uploading on FSSAI, website